

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बातार) : (क) १४ मन्त्रालयों की वार्षिक रिपोर्टों के हिन्दी संस्करण और तीन मन्त्रालयों की वार्षिक रिपोर्टों के हिन्दी सारांश, सम्बन्धित मन्त्रालयों के अनुदानों की चर्चा होने से पूर्व बांटे गये।

(ख) सात मन्त्रालयों की वार्षिक रिपोर्टों के हिन्दी संस्करण, अपनी अनुदान सम्बन्धी चर्चा समाप्त हो जाने के बाद बांटे गए।

(ग) कुछ मन्त्रालयों को अपनी वार्षिक रिपोर्टों के हिन्दी संस्करण को छापेखाने से प्राप्त करने में कठिनाइयां पेश आईं। हिन्दी जानने वाले स्टाफ की कमी होने से कुछ मन्त्रालयों को भी इस कार्य में देरी हुई। वार्षिक रिपोर्टों के हिन्दी रूपान्तरों को अग्रेजी रूपान्तरों के साथ वितरण के लिये सब मन्त्रालयों को आदेश दिये गये हैं।

#### Seizure of Gold at Dum Dum

\*1137. **Shri Raghunath Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that customs authorities at Dum Dum airport seized on the 7th August, 1960 night 19 gold bars from a passenger who was West-bound from Bangkok; and

(b) if so, the details of the case?

**The Minister of Finance and Civil Expenditure (Dr. B. Gopala Reddi):** (a) and (b). The details of the case are given in the statement which is laid on the Table of the Sabha.

#### STATEMENT

One Mr. M. J. Blakely, a U.S. national, arrived at Dum Dum airport, Calcutta, from Bangkok on the night of the 6th August, 1960. It transpired that Mr. Blakely was in transit to Karachi and he was booked to leave by another flight at 2.00 A.M. the next morning i.e., 7th August,

1960. The suspicion of the Customs officer at Dum Dum airport was aroused, and they decided to search Mr. Blakely. Prior to the search he was asked whether he had anything to declare. He declared that he had some gold on his person, and removed from his person a silk jacket containing 18 bars of gold. He also produced another bar of gold which had been strapped to his leg with adhesive tape. The weight and value of the gold have been found to be 600 tolas and Rs. 78,000 respectively. Investigations into the case are in progress.

#### Violation of Foreign Exchange Regulations

\*1138. { **Shri Indrajit Gupta:**  
**Shri S. M. Banerjee:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the highest number of cases regarding violation of Foreign Exchange Regulations were registered during 1959-60;

(b) if so, what steps have been taken by Government to check such cases; and

(c) the number of cases where adjudication proceedings have started?

**The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi):**

(a) Yes, Sir.

(b) The increase in the number indicates that the Enforcement Directorate has been quite vigilant and taken effective steps to detect such offences and punish the guilty.

(c) Out of the cases registered during the year (1959-60), adjudication proceedings have been started in 105 cases.

#### Elections in Punjab and Himachal Pradesh

\*1139. **Shri Hem Raj:** Will the Minister of Law be pleased to state the progress made for holding early general elections in the snow-bound areas